BIHAR LEGISLATIVE ASSEMBLY

FOURTEENTH ASSEMBLY-TENTH SESSION
RESUME OF BUSINESS TRANSACTED BY THE BIHAR LEGISLATIVE ASSEMBLY

FROM 2ND DEC, 2008 TO 8TH DEC, 2008

1. SUMMONS

Summons for the Tenth session of the fourteenth Bihar Legislative Assembly were issued to the Hon'ble Members of the Legislative Assembly on 12.11.2008 to meet at 11.00 a.m. on 02.12.2008.

2. DURATION OF 10TH SESSION

The tenth session of the 14th Bihar Legislative Assembly commenced on 2nd Dec, 2008 and adjourned sine die on 8th Dec, 2008.

3. SITTINGS OF THE ASSEMBLY

The Bihar Legislative Assembly held its sitting for five days during the period from 2nd Dec. 2008 to 8th Dec, 2008 on the following dates:-

2nd, 3rd, 4th, 5th & 8th Dec, 2008.

In terms of hours the House sat for 771 minutes i.e. 12 hours and 51 minutes (approx) only.

4. WELCOME ADDRESS AND CONSTITUTION OF BUSINESS ADVISORY COMMITTEE AND PANEL OF PRESIDING MEMBERS

In the beginning of 10th session on 2nd Dec, 2008, the Hon'ble Speaker welcomed the Hon'ble Members of the Assembly and sought their help and cooperation in conducting the business of the House peacefully and smoothly. Thereafter the Hon'ble Speaker announced the names the Hon'ble Members of the Assembly constituting the business advisory committee for the session. The Hon'ble Speaker also announced the name of five senior Hon'ble Members of the Assembly constituting a panel of presiding members, any of them might preside over the Assembly in the absence of the Hon'ble Speaker in the Assembly in accordance the arrangement made by him in this behalf.

5. STATEMENT REGARDING ASSENTED BILLS

The statement regarding the grant of assent to the five bills passed during 9th session by H.E. the Governor of Bihar was made by the Assembly Secretary. The five Bills which were passed during the last session and were

assented by H.E. the Governor the Bihar are :-

SI. No.	Name of Bills	Date on which passed	Date of Assent
1.	The Bihar Appropriation (No. 3) Bill, 2008	28.07.2008	01.08.2008
2.	The Indira Gandhi Institute of Medical Science (Amendment) Bill, 2008	25.07.2008	07.08.2008
3.	The Municipality Disclosure Bill, 2008	25.07.2008	07.08.2008
4.	The Bihar Value Added Tax(Amendment) Bill, 2008	29.07.2008	07.08.2008
5.	Aryabhatta Gyan Vishvavidhalaya Bill, 2008	29.07.2008	07.08.2008

6. LAYING DOWN OF ORDINANCE ON THE TABLE OF THE HOUSE

On 2nd Dec, 2008 the Hon'ble Deputy Chief Ministry-cum-Minister in Charge, Commercial Taxes, Bihar laid the copy of the Bihar Contingency Fund (Amendment) Ordinance, 2008 and the Bihar Value Added Tax (Amendment) Ordinance, 2008 promulgated by H.E. the Governor of Bihar under Article 213 (1) of the Constitution of India on the table of the House.

7. LAYING DOWN OF COMMITTEES REPORTS, OTHERS REPORTS AND PAPERS ON THE TABLE OF THE HOUSE.

During the period, nine reports of various committees and other reports and papers were laid on the table of the House. These are as follows:-

SI. No.		Date of Presentation				
1.	 The report of General Purpose Committee regarding execution of recommendation of special committee constituted on starred question noSamu-69 asked in the House on 09.07.1991 					
2.	The one copy each of the annual reports of the year 2004-2005 & 2005-2006 of Bihar State Financial Corporation.	04.12.2008				
3.	the report of General Purpose Committee in respect to execution of the recommendations the special committee constituted on starred question no. 251 of the then Hon'ble ember Sri Ramsvaroop Prasad relating to road construction department.					
4.	The report of General Purpose Committee regarding execution of recommendations of the special committee constituted on the Zero Hour Notice of the then Hon'ble Member Sri Suryadeo Singh in respect to police atrocity.					
5.	The report of General Purpose Committee regarding execution of recommendations of the special committee constituted in respect to atrocity of local administration while making arrest and forfeiting the property of the then Hon'ble Member Sri Tasmuliddin.					
6.	The copies of 190 th , 196 th & 200 th reports of Govt. Assurance Committee.	04.12.2008				
7.	The one copy each of the first & second quarter result of the trend of receipts and expenditures concerning budget estimate of the financial year 2008-2009.					
8.	The copies of notification no. S.O. 180 dated 10.09.2008, S.O. 192 dated 25.09.2008 and S.O. 194 dated 01.10.2008 issued under section 99 of the Bihar Value Added Tax Act, 2005.	05.12.2008				
9.	The copy of notification No. S.O. 95 dated 31.07.2008 issued under section 9(4) of the Bihar Tax on Entry of Goods for Consumption, Use & Sale in Local Area Act, 1993.	05.12.2008				
10.	The copies of The Bihar State Election Authority Rule, 2008 & The Bihar State Election Authority (Terms & Service Conditions of Chief Election Officer) Rule, 2008 enacted under section 16(2) of the Bihar Election Authority Act, 2008.	08.12.2008				

SI. No.		Date of Presentation
11.	The copies of The Bihar Zila Parishad Secondary and Higher Secondary Teachers (Recruitment & Service Conditions) (Amendment) Rule, 2008 and The Bihar Municipal Body Secondary and Higher Secondary (Employment and Service Conditions) (Amendment) Rule, 2008 enacted under section 15(2) of the Bihar Private Secondary School (Management and Control Take Over) Act, 1981.	
	The copies of The Bihar Panchayat Primary Teachers (Employment and Service Conditions) (Amendment) Rule, 2008 and the Bihar Municipal Body Primary Teachers (Employment and Service Conditions) (Amendment) Rule, 2008 enacted under section 7(2) of Non-Government Primary School (Control & Take Over) Act, 1976	500000000000000000000000000000000000000
13.	The copies of The Bihar State Election Commissioner (Recruitment and Service Conditions) Rule, 2008 enacted under section 146 (2) of the Bihar Panchayat Raj Act, 2006.	08.12.2008
14.	The copies of 63 rd and 64 th reports of Nivedan Committee.	08.12.2008

8. QUESTIONS

During the Session, all together 603 notices of questions were received, out of which 459 questions were admitted. Out of said admitted questions, 21 were short noticed questions, 277 were starred questions and 161 were unstarred questions. 71 questions were answered on the floor of the House. Answers to 45 questions were placed on the table of the House. 73 questions were delisted. The rest 270 questions remained unanswered on the floor of the House because of paucity of time.

9. CALLING ATTENTION MOTIONS & THE STATEMENT OF THE GOVERNMENT THEREON

SI. No.	Date on which attention was drawn	Name of Hon'ble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister, who made statement/ Date on which statement was made	Subject
l.	3.12.2008	Sri Shrawan Kumar & other five Hon'ble members	Sri Bhola Singh 4.12.2008	The pitiable condition of roads and drainage system of Patna town.
2.	3.12.2008	Sri Lalit Kumar Yadav & two other Hon'ble members	because of absence of	Non-constitution of managing committees of schools in the district of Darbhanga in collusion of D.E.O. & Headmasters in a preplanned manner to misuse the public fund.
3.	4.12.2008	Sri Ram Vinod Paswan	Sri Bijendra Prasad Yádav 8.12.2008	Establishment of District Responsibility Authority in every district of the state as envisaged u/s 59 of the Bihar Police Act, 2007.
4.		Dr. R.R. Kanaujia & other 13 Hon'ble members	Sri Bijendra Prasad Yadav 8.12.2008	Implementation of reservation policy in giving promotion to the members of SC/ST in police department of Govt. of Bihar.
5.	5.12.2008	Sri Kishore Kumar	Sri Bijendra Prasad Yadav 8.12.2008	Establishment of Anti Terrorism Squad (ATS) in the state of Bihar having regard to the recent terrorist attacks in different states of India.
6.	5.12.2008	Sri Krishna Nandan Paswan & other two Hon'ble members	8.12.2008	For taking action against the B.D.O of Mehsi Block of East Champaran for his involvement in corruption and embezzlement of development fund meant for construction of Indira Awas and other developmental schemes.

SI. No.	Date on which attention was drawn	Name of Hon'ble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister, who made statement/ Date on which statement was made	
7.	8.12.2008	Smt. Poonam Devi Yadav & other seven Hon'ble members	8.12.2008	Smuggling of milky animals from the state of Bihar by animal smugglers in spite of Govt. instructions and directions to stop such smuggling.
8.		Sri Narendra Kumar Singh & two other Hon'ble members	Sri Nand Kishore Yadav 8.12.2008	Non-functioning of additional health centres in the district of Begusarai and request to take action against erring Doctors and staffs responsible for making them non-functional.

10. LEGISLATIVE BUSINESS

During the period, six Bills were introduced in the Assembly. All the Bills were considered and passed. The details are as follows:-

SI. No.		Date of Introduction	Date of consideration & Passing	
1.	The Bihar Value Added Tax (Amendment) Bill, 2008	4.12.2008	4.12.2008	
2.	The Bihar Contingency Fund (Amendment) Bill, 2008	4.12.2008	4.12.2008	
3.	The Bihar Self Supporting Co-Operative Society (Amendment) Bill, 2008	4.12.2008	4.12.2008	
4.	The Court Fee (Amendment) Bill, 2008	5.12.2008	5.12.2008	
	The Bihar Appropriation (No. 4) Bill, 2008	8.12.2008	8.12.2008	
	The Bihar Govt. Premises (Allotment, Recovery of Rent & Eviction) (Amendment) Bill, 2008	8.12.2008	8.12.2008	

11. FINANCIAL BUSINESS

On 3.12.2008, Sri Sushil Kumar Modi, Hon'ble Minister-in-charge, Finance presented the second supplementary statements of expenditure for the year 2008-2009.

The discussion on the second supplementary statement of expenditure for the year 2008-2009 took place in the House on 8.12.2008. All together 54 cut motions were received which on scrutiny were admitted and one of said cut motions against the demand of health department was moved in the House. Three Hon'ble members took part in the discussion. The Hon'ble Minister-incharge, Health department replied to the debate. After reply, the cut motion was rejected and the demand for supplementary statement for expenditure of the Health department was put on voting and it was accepted by the House. Thereafter the rest demands for supplementary grants were taken through the process of guillotine and were accepted by the House.

The Appropriation Bill relating to second supplementary statements of expenditures for year 2008-2009 i.e. Bihar Appropriation (No. 4) Bill, 2008 was

introduced in the House by the Hon'ble Minister-in-charge for the Finance. The same was also considered and passed on the same day i.e. on 8.12.2008.

12. DECLARATION MADE BY THE HON'BLE SPEAKER ABOUT ACCEPTANCE OF NIVEDAN

During the period, the Hon'ble Speaker made declaration on 3.12.2008, 4.12.2008, 5.12.2008 & 8.12.2008 about the accepted NIVEDAN and with the consent of the House 7, 11, 7 and 6, all total 31 NIVEDAN were sent to the NIVEDAN COMMITTEE for enquiry and report.

13. LAYING DOWN OF PETITIONS (YACHIKA) ON THE TABLE OF THE HOUSE

On 8.12.2008 with permission of the Hon'ble Speaker, the Assembly Secretary laid 24 petitions (Yachika) of general public importance on the table of the House to be sent to the Committee on Petitions (Yachika Samiti) for consideration and report.

14. PRIVATE MEMBERS BUSINESS & RESOLUTIONS

On 8.12.2008 notices of resolutions were taken up. All together 45 out of 48 resolutions were put up for consideration. 19 resolutions were withdrawn by the respective Hon'ble members in view of the assurances given by the Hon'ble Ministers of the respective departments. One resolution was accepted by the House and rest could not be taken up as the Hon'ble members concerned were absent.

15. OBITUARY REFERENCES

Sixteen obituary references were made in the Assembly on the demise of the following former members and important persons on the dates along with other particulars noted against them:-

No.		Period in the House/other posts held	Date of demise	Date on which references were made in the House
1.	Late Vishwanath Pratap Singh, Ex. Prime Minister	1969-1st time elected as member of U.P. Assembly / in 1971, 1980 & 1989-elected for Lok Sabha/ Nov, 1980 to June 1982-remained member of U.P. Legislative council/ June, 1980 to June, 1982-remained Chief Minister of U.P./ Oct, 1974 to March 1977-held post of Deputy & State Minister of Commerce/ 5.12.1989 to 10.11.1990- P.M. of the Country.		03.12.2008

SI. No.	Name of the members & important persons	Constituency/ field of work	Period in the House/other posts held	Date of demise	Date on which references were made in the House
2.	Late Shivchandra Jha Ex. Speaker, BLA	Bhagalpur	1968 to 1980-Member, Bihar Legislative Council/1980 to 1990 Member, Bihar Legislative Assembly/1980 to 1985 remained Cabinet Minister/ 1985 to 1989 remained Speaker of Bihar Assembly.		-Do-
3.	Late Sharda Prasad Singh MLC	Koshi Teachers Constituency	1974 to 2008- Member of Bihar Legislative Council	20.11.2008	-Do-
4.	Late Buddhadeo Singh Ex. Minister	Maner/ Danapur	1962 - elected from Maner and in 1967, 1972 and 1980-elected from Danapur Assembly constituency/1972 to 1973- remained State Minister/ in 1980 and 1983-remained Cabinet Minister.		-Do-
5.	Late Girivar Pandey Ex. State Minister	Bhavnathpur	In 1990 and 1995 elected member of Bihar Legislative Council / remained State Minister.		-Do-
6.	Late Tarni Prasad Singh Ex. Member	Tarapur	In 1969 and 1972 elected as member of Bihar Legislative Assembly / 1972 to 1974 remained State Minister.	YOUR R	
7.	Late Ram Awtar Choudhary Ex. State Minister	Jhanjharpur	In 1995 elected as Member of Bihar Legislative Assembly/ became State Minister in the year 1997.		-Do-
8.	Late Hardeo Narayan Singh Ex. Member	Gaya	In 1957 and 1962 elected as member of Bihar Legislative Assembly/in the by- election of 1984 became member of Bihar Legislative Council /also remained Vice- Chairman of State Planning Commission	luer la	-Do-
9.	Late Vivekanand Giri Ex. Member	Runni Shaidpur	The same of the sa	09.11.2008	-Do-
10.	Late Suresh Kumar Singh Ex. Member	Jamalpur	In 1972 & 1977 elected as Member of Bihar Legislative Assembly		-Do-
11.	Late Ramjatan Paswan Ex. Member	Sindhiya	In 1972, 1977 & 1980 elected as Member of Bihar Legislative Assembly		-Do-
12.	Late Vinod Narayan Dixit Ex. Member	Garva	In 1977 elected as Member of Bihar Legislative Assembly	08.09.2008	-Do-
13.	Late Mahtao Lal Singh Ex. Member	Patna (East)	In 1990 elected as Member o Bihar Legislative Assembly	07.11.2008	-Do-
14.	Late Harish Chandra Jha Ex. Member	Darbhanga	In 1976 elected as Member o Bihar Legislative Council / from 1980 to 1992 - remained president of Darbhanga District Congress Committee	t	
15.	Late Chandra Bhanu Devi Ex. M.P.	Balia	In 1980 elected as Member o Lok Sabha	08.09.2008	-Do-

No.		field of work	Period in the House/other posts held	Date of demise	Date on which references were made in the House
16.	Late Kamia Mishra Madhukar Ex. M.P.		In 1967 & 1971 elected as Member of Lok Sabha from Kesharia/ In 1980 and 1991 elected as Member of Lok Sabha from Motihari.	04.11.2008	-Do-

16. CONDOLENCE RESOLUTION

On 3rd Dec, 2008, at the end of the sitting of the House, the Hon'ble Speaker placed condolence resolution on the death of 16 Police officers and forces during the terrorist attack in Mumbai, Murder of Bihari student there by MNS activists and the people who died in Kosi flood devastation.

The resolution was adopted after observing silence for a minute as a mark of respect to the deceased.

17. VALEDICTORY SPEECH

On 8th December, 2008 at the conclusion of the business of the Session, the Hon'ble Speaker made a valedictory speech before adjourning the House sine-die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their cooperation in conducting the business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments of state government, Police personnel's, Press and Electronic media, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their constructive cooperation during the session.

18. PROROGATION

The tenth session of the fourteenth Bihar Legislative Assembly was prorogued with effect from 08.12.2008 vide notification No.-P.A.1/Session 01-04/2007 (part)-1180/Patna, dated 30.12.2008.